

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

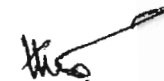
PROPERTY RETURN FOR THE YEAR 2010
(As on 01-01-2012)

1. Name of the officer TARUN KUMAR MUKERJEE
2. Service in which officer belongs ICLS
3. Present Post Held DEPUTY REGISTRAR OF COMPANIES,
WEST BENGAL
4. Present pay + G. P.
5. Office O/O THE REGISTRAR OF COMPANIES, WB, MCA,
KOLKATA.

PROPERTY DETAILS:-

6. Description of the property HOUSE PROPERTY
7. Precise location (Full address) 25 BAGDIATI 4TH LANE, SOUTH DUM DUM,
KOLKATA 700 028.
8. Area of land incase of landed property 2 KATTHA 4 CHATTAK APPROX.
9. Nature of land (state whether Residential / agricultural etc.) RESIDENTIAL
10. Extend of interest FULL
11. If not in own name, state in whose name And relation ship with Govt. servent NA
12. Date of acquisition 13.01.1984
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise name address, connection with Govt. servants and other details of person from whom acquired etc. be given (See note bbelow) INHERITANCE
14. value of the property (See note below) Rs. 3.80 LACS APPROX (THE THEN VALUE)
15. Particulars of sanction of prescribed authority , if any NA
16. Total annual income from the property. NIL
17. Any other details NIL

Date: 09.01.2012
Place: KOLKATA


(Signature)